

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

NOTIFICATION

No. 1135 Dated: 01-04-2016.

It is notified for the information of all concerned that:

1. The interview of candidates having qualified both Shorthand & Transcription tests for the post of Steno Typist, (Divisional Cadre Kashmir and Divisional Cadre Jammu) in J&K Subordinate Judiciary, pursuant to Advertisement Notification No. 986 dated 20-02-2014 and Notification No. 133/ dated 25-03-2015, shall be conducted on **15-04-2016(Friday) of Jammu Province and on 17-04-2016(Sunday) of Kashmir province at High Court of J&K, Janipur Jammu, and High Court of J&K Srinagar**, respectively at **10 A.M.** as per the list containing the full particulars of the candidate(s) indicated at Annexure "A" and Annexure "B" of this notification.
2. Mere figuring of name in the list does not entitle the candidate(s) to appear in the interview as it shall be subject to the scrutiny of all testimonials of the candidates **shortlisted**.
3. No individual interview call **letter shall be** issued to any candidate whose name figures in the said list **and the candidate(s)** shall have to appear before the interview committee on the scheduled date and time. **Failure** of a candidate to appear for the interview on the given date and time shall forfeit his right of consideration.
4. In case any deficiency **with** reference to eligibility etc., is found at the time of interview, the **candidate** concerned shall not be allowed to appear in the interview, and if **any deficiency** is **found** subsequently, the candidate concerned shall not be considered for **selection** and he shall be treated as disqualified.
5. The candidates shall have to produce all original certificates/testimonials before the selection committee at the time of interview. **A candidate** who fails to produce such certificates/testimonials may forfeit his candidature.
6. Any candidate found guilty of impersonation or submits fabricated/tampered documents/testimonials or makes false/incorrect statement or suppresses material information shall render **himself/herself** liable for criminal prosecution under law apart from forfeiture of his candidature.
7. No TA/DA shall be paid for participation in the interview.

Note: a) The candidates have been included in the interview list provisionally and only such candidates shall be allowed to appear in the interview who fulfill all the notified eligibility requirements.

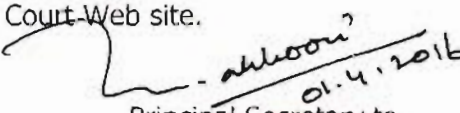
b) Mobile phones shall not be allowed in the office premises.


Principal Secretary to
Hon'ble the Chief Justice

No. 302-92/PCy-344 Date: 01-04-2016.

Copy to the:

1. Registrar General High Court of J&K, Jammu.
2. Registrar Judicial High Court of J&K, Jammu/Srinagar.
3. Director State Judicial Academy J&K, Jammu
..... for information.
4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
.....for information of his Lordship
5. Secretary to Hon'ble Mr. Justice D.S Thakur.
..... for information of his Lordship
6. Director Information Jammu with the request to publish the above notification in Daily Newspapers i.e. Daily Excelsior(Jammu), Amar Ujala(Hindi) and State Times and Greater Kashmir, Daily Aftab and Srinagar Times.
7. Director, Doordarshan Srinagar/Jammu for broadcast of the above Notification in News & Employment Bulletin.
8. Director, Radio Kashmir/Jammu for broadcast of the above Notification in News & Employment Bulletin.
9. In-charge N.I.C for uploading in High Court-Web site.


Principal Secretary to,
Hon'ble the chief Justice

Annexure "A"

List of shortlisted candidates who have qualified the shorthand and transcription test and called for viva voce for the post of "Steno Typist" in the J&K Subordinate Judiciary, Divisional Cadre, Kashmir, advertised vide Notification No. 986 dated 20.02.2014 and Notification No. 1337 dated 25.03.2015

S. No.	Roll No.	Name of the candidate with parentage & residence	Category
1	189-K	Hinna Bashir D/o Bashir Ahmad Durani R/o Hawal Srinagar	OM
2	113-K	Younis Rafiq Khan S/o Rafiq Ahmed Khan R/o Bernina Srinagar	OM
3	397-K	Akhter Rasool Lala S/O Gh Rasool Lala R/O Chalpan Kacha Khan Ka Moula	OM
4	228-K	Farooq Ahmad Dar S/o Mohd Ashraf Dar R/o Goripora Srinagar	OM
5	236-K	Mudasir Sajad S/o Sajad Ah Bhat R/o Sempora Pantha Chok Srinagar	OM
6	315-K	Tahir Manzoor Bhat S/O Manzoor Ahmed Bhat R/O Zeetheer Nishat, Sgy	OM
7	195-K	Irshad Dar S/o Gulam Mohd Dar R/o Lachmanpora, Batamaloo Srinagar	OM
8	204-K	Wasim Fayaz S/o Fayaz Ahmed R/o Chattabal Srinagar	OM
9	191-K	Tanveer Ashraf S/o Mohammad Ashraf Mugloo R/o Rainawari, Srinagar	OM
10	307-K	Mudasir Ahmad Gilkar S/O Mohd. Yaqoob Gilkar R/O Zampa Kadal Chattabal, Sgy	OM
11	205-K	Abdul Hamid Bhat S/o Abdul Gani Bhat R/o Bhat Mohalla Chadoora Budgam	OM
12	237-K	Shazia Hussain (T/P) S/D/o Gh Hussain Khan R/o Danawari Chattabal Srinagar	OM
13	199-K	Sheema Altaf S/D/o Muhammad Altaf Beigh R/o Batamaloo Kashi Mohalla Srinagar	OM
14	345-K	Bilal Ahmad Dar S/o Mohammad Jaleel Dar R/o Gung Bugh Batamaloo, Sgy	OM
15	322-K	Riyaz Ahmad Bhat S/O Habib-ullah Bhat R/O Daulatabad Khanyar, Sgy	OM
16	360-K	Omel Banin S/D/O Lt Manzoor Ah Ganaie R/O Alipora Botakadal, Sgy	OM

17	347-K	Shube Dar S/D/O Gh. Hassan Dar R/O Sharibhat Doonipora, Srinagar	OM/PHC
18	153-K	Obaid Bashir S/o Bashir Ah. Sofi R/o Badamwari Hawal Khas Srinagar	OM
19	365-K	Towheed Rasool Najar S/O GH Rasool Najar R/O Adalat Masjid Hawal, <i>Srinagar</i>	OM
20	308-K	Asif Ahmad S/O Nazir Ahmed Mir R/O Lachmanpora Batamaloo, <i>Sgr</i>	OM
21	374-K	Bilal Ahmad Bhat S/O Tariq Ahmad Bhat R/O Saidakadal, <i>Srinagar</i>	OM
22	192-K	Showkat Ahmed Malik S/o Abdul Gaffar Malik R/o Tumberhama Tangmarg Baramulla	RBA
23	335-K	Shahid Bashir S/O Bashir Ah Ahanger R/O Lachmanpora Batamaloo, <i>Sgr</i>	OSC

1.4.2016

Annexure "B"

List of shortlisted candidates who have qualified the shorthand and transcription test and called for viva voce for the post of "Steno Typist" in the J&K Subordinate Judiciary, Divisional Cadre, Jammu, advertised vide Notification No. 986 dated 20.02.2014 and Notification No. 1337 dated 25.03.2015

S. No.	Roll No.	Name of the candidate with parentage & residence	Category
1	163-J	AATISH MALHOTRA S/o SUBASH CHANDER MALHOTRA R/o H.NO.34,NEW PLOT JAMMU	OM
2	168-J	AJAY SHARMA S/o INDER DEV SHARMA R/o 284/4 RAJPURA MANGOTRIAN SHAKTI NAGAR JMU	OM
3	218-J	JAGDEEP SINGH S/o BHUPINDER SINGH R/o RAJ BAGH HIRANAGAR KATHUA	OM
4	265-J	PALVEE PATIYAL D/o JOGINDER SINGH R/o VPO RAJINDER PURA SAMBA	OM
5	215-J	ISHAN CHOUDHARY S/o TARSEEM KUMAR R/o H.NO.1052 MAST GARH JAMMU 180001	OM/osc
6	203-J	EVA GUPTA S/o TARSEEM GUPTA R/o PARTAP GARH JAMMU 180001	OM
7	241-J	MITU KHANA D/o NARESH KHANNA R/o 386/A JULLAKA MOHALLA JMU	OM
8	246-J	MUNISH SHARMA S/o RAJ PAUL SHARMA R/o H.NO.570 EP PEER MITHA JAMMMU	OM
9	171-J	AMIT KUMAR S/o MANI DAYAL R/o VPO BADYAL BRAHMANA R.S. PURA JAMMU	OM
10	258-J	NIDHI D/o DEVINDER KUMARR/o H.NO.168,PACCI DAKKI	OM
11	240-J	MEHAK SAINI D/o NARAIN SINGH R/o VILLAGE KOTHEY SAINIAN TEHSIL BISHNAH JAMMU	OM
12	304-J	SAHIL BHAL S/o KASTURI LAL BHAL R/o UPPER BARNAI LOHARAAN JAMMU	OM
13	269-J	POOJA SHARMA D/o MANSUKH SHARMA R/o 73 C MAST GARH JAIN BZR JAMMU	OM

14	328-J	SONIKA VERMA D/o BALWANT RAJ R/o GHO BRAHMANA SAMBA	OM
15	173-J	ANGITA DEVI D/o AMI CHAND SANDAL R/o LANE NO 7 KRISHNA VIHAR JAMMU	OM
16	233-J	MANPREET KOUR D/o KARAM SINGH R/o PANGDOUR SAMBA	OM
17	261-J	NISHA SHARMA D/o HARBANS LAL R/o BADYAL BRAHMANA R.S.PURA JAMMU	OM
18	177-J	ANKIT MAHAJAN S/o RAJESH KUMAR GUPTA R/o H.NO. F 96 MAHESH PURA JAMMU	OM
19	192-J	BHARTI SHARMA S/o RAM NATH SHARMA R/o A/P HNO 59/2 SHIV VIHAR JANIPUR COLONY JAMMU/ KATWALTA MOHRA RAJOLI SAMBA	OM
20	266-J	PALVI KAHJURIAD/o MAHESGWAR KHAJURIAR/o H.NO.6037 NEW PLOT NEAR RADHA KRISHAN TEM	OM
21	225-J	LALITA KUMARI D/o RAKESH SINGH R/o STREET. NO.25 H.NO.180 RAJPURA JAMMU	OM
22	259-J	NIDHI GUPTA D/o SUBASH CHANDER GUPTA R/o EP 1054 UPPER MAST GARH LINK ROAD JMM	OM
23	136-J	Kiran Kumari D/o Madan Lal R/o Birpur, Kundanpur, Samba	SC
24	115-J	Lovely Panotra D/o Jagdish Chander R/o Jallo Chak, Jammu	SC
25	249-J	NARESH KUMAR S/o GURAN DITTA R/o GANGYAL JALLO CHAK JAMMU	SC
26	102-J	Sukham Kumari S/o Gharu Ram R/o Pahariwala, Akhnoor, Jammu	ALC/SC

Sharon
21.4.2016
Principal Secretary to
Hon'ble the Chief Justice